

| Nomination of cases by Hon'ble the Chief Justice on 18/11/2015 | | | |
|--|---------------------|-------------------------------|--------------------------------------|
| Sl no. | Case details | Nominated to- | File delivered in section |
| DB of Hon....., J | | | |
| 1 | Writ C – 2760/2006 | Hon. Krishna Murari, J. | Writ C-II Section on 19/11/2015 |
| 2 | Writ C – 22673/2008 | Hon. Krishna Murari, J. | Writ C-I Section on 19/11/2015 |
| 3 | Writ C – 40167/2009 | Hon. Krishna Murari, J. | Writ C-I Section on 19/11/2015 |
| 4 | Writ C – 17280/2010 | Hon. Krishna Murari, J. | Writ C-I Section on 19/11/2015 |
| Nomination under standing order of Hon'ble the Chief Justice dated 05.10.2015 | | | |
| 5 | A227 – 6644/2015 | Hon. Ashwani Kumar Mishra, J. | Computer Fresh Section on 18/11/2015 |
| 6 | W. P. - 63045/2015 | Hon. B. Amit Sthalekar, J. | Computer Fresh Section on 18/11/2015 |
| 7 | W. P. - 62953/2015 | Hon. B. Amit Sthalekar, J. | Computer Fresh Section on 18/11/2015 |
| 8 | W. P. - 63125/2015 | Hon. Suneet Kumar, J. | Computer Fresh Section on 18/11/2015 |

BY ORDER OF HON'BLE THE CHIEF JUSTICE

J.R.(LISTING)
19/11/2015